

अंशदायी स्वास्थ्य सेवा योजना के अन्तर्गत नहीं लिया गया जिससे उनको पर्याप्त कठिनाइयों का सामना करना पड़ रहा है; और

(घ) यदि हां, तो वे संभवतः कब तक योजना के अन्तर्गत आ जायेंगे ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) और (ख). दिल्ली के राजकीय स्कूलों के अध्यापकों को वेतन, पेंशन आदि के वे सभी लाभ प्रदान कर दिए गए हैं जो वेतन आयोग की सिफारिशों आधार पर सरकार ने अन्य कर्मचारियों को प्रदान किए हैं। इनके अतिरिक्त अध्यापकों के बच्चे उत्तर-मैट्रिक अध्ययन के लिये योग्यता छात्रवृत्तियों के भी अधिकारी हैं।

(ग) अंशदायी स्वास्थ्य सेवा योजना, दिल्ली प्रशासन के कर्मचारियों के लिए, जिनमें राजकीय स्कूलों के अध्यापक भी शामिल हैं, अभी लागू नहीं की गई है। लेकिन वे, चिकित्सा पर किये गये खर्च की प्रतिपूर्ति के हकदार हैं और इस प्रकार उन्हें कोई कठिनाई नहीं है।

(घ) अंशदायी स्वास्थ्य सेवा योजना को दिल्ली प्रशासन के कर्मचारियों के लिये लागू करने का अभी कोई प्रस्ताव नहीं है।

All-India Education Service

*307. { Shrimati Maimoona Sultan:
Shri E. Madhusudan Rao:

Will the Minister of Education be pleased to state:

(a) whether Government have formulated a scheme for constituting an All-India Education Service as recommended by the Central Advisory Board of Education; and

(b) if so, what are the broad outlines of this scheme?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The matter is under consideration.

Retention Prices of Steel and Pig Iron

*309. { Shri Indrajit Gupta:
Shri Vidya Charan Shukla:
Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the retention prices of steel and pig iron have been fixed upto 31st March, 1962;

(b) the reason for keeping such price fixation pending since 1st April, 1960; and

(c) the basis and advantages of fixing retention prices with retrospective effect?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a). Final retention prices payable for the period 1960-61 and 1961-62 have not yet been fixed. The current prices are provisional.

(b). A reference to the Tariff Commission for recommending 'normal' retention prices could be made only after the Private Sector Steel Plants had completed their expansions and the Public Sector Plants had gone into operation on a regular basis. The question could therefore be referred to the Tariff Commission not earlier than the close of 1960-61. The Commission also took time over their report which has been received only a few days back, because the fixation of retention prices for this period involves consideration of many new and complex issues.

(c). The only advantage in fixing retention prices with retrospective effect is that the actual production during the period under review can be taken into consideration instead of the prices being based on estimates of future production.

Central Zonal Council

*310. Shri Vidya Charan Shukla:
Will the Minister of Home Affairs be pleased to state:

(a) since when the meeting of Central Zonal Council has not been held; and